

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:895
ANSWERED ON:24.02.2006
ENCROACHMENTS IN FOOTPATHS
Agarwal Shri Dharendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether large scale encroachments have taken place in footpath in Delhi;
- (b) if so, the details thereof;
- (c) the role of the Government in clearing this encroachment; and
- (d) the success achieved by Government in clearing these encroachments?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(d): The New Delhi Municipal Council (NDMC) and the Delhi Cantonment Board have reported that no encroachment on footpath has taken place in their area. Whenever any encroachment is noticed the same is removed immediately. The Public Works Department (PWD), Government of NCT of Delhi has also reported that no permanent encroachment exists on footpaths of PWD roads.

Municipal Corporation of Delhi (MCD) has stated that there are encroachments on almost all the roads in local commercial areas despite repeated action from time to time for their removal. Encroachments on the right of way when noticed are cleared regularly.

The MCD has indicated that action is taken from time to time to remove the encroachments by conducting raids when the goods of the encroachers are removed/ Seized and prosecuted under relevant provisions of DMC Act. Efforts are made to prevent recurrence of encroachments that are cleared.